

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA-116(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: M/s. Intergral Biosciences Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

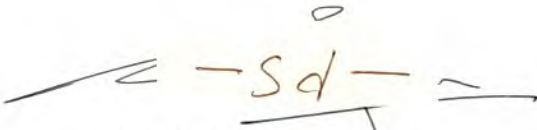
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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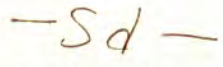
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| | For the Petitioner (s) : | Mr. P. Nagesh, Advocate Mr. Dhruv Gupta, Advocate | | |
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| | For the Respondent (s) : | None | | |
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ORDER

For Orders


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)